# Government of India Ministry of Finance Department of Economic Affairs RAJYA SABHA UNSTARRED QUESTION NO.1657 TO BE ANSWERED ON TUESDAY DECEMBER 10, 2024/ Agrahayana 19, 1946 (Saka)

#### **Commission for Agents under NSS Schemes**

No.1657

Shri Vivek K.Tankha:

Will the Minister of FINANCE be pleased to state:-

(a) whether Government is aware about the problem of commissions being faced by around 7 lakhs agents working for National Small Savings (NSS) schemes;

(b) whether percentage of commission has been cut-short in NSS schemes, if so, the details thereof for the last five years;

(c) the steps taken to curb indirect pressure being exerted over the agents by the Post- office officials to distribute the portfolio of their clients so as to include new Government schemes, wherein there is no commission payable; and

(d) whether there is an option of "Agent Code" in the online registration of schemes of Post-Office?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE

## (SHRI PANKAJ CHAUDHARY)

(a) Various suggestions are received by the government from different stakeholders from time to time.

(b), (c) and (d) No Sir.

\*\*\*\*